

envisages that there shall be no outsider in the Unions which are purely concerned with civil servants.

**Shri P. T. Chacko:** Are Government aware that if outsiders are barred from becoming Trade Union officials, that would cause great unemployment because many are depending for their livelihood on Trade Unions?

**Shri Abid Ali:** Many mischief-makers may be kept away.

**Some Hon. Members:** We have not heard the reply, Sir.

**Mr. Deputy-Speaker:** He has answered. The hon. Members did not want to hear.

**Shri H. N. Mukerjee:** Is it the intention of Government to circumvent the present law of the land in regard to Trade Unions by allowing the Home Ministry to order the employees of Government not to have any outsider in any Trade Union Organisation?

**Shri Abid Ali:** The Constitution is being fully honoured and will be honoured.

**Mr. Deputy-Speaker:** I am afraid I have allowed sufficient discussion and this is being converted into a discussion on a resolution. I have provided three days in a week for discussion of any important matter and the Question-hour ought not to be used for this purpose. It should be used only for eliciting information.

### उत्तरी बिहार में गन्ने का मूल्य

• १२०७. श्री विभूति मिश्र: क्या आज तथा कृषि मंत्री यह बतलाने को कृपा करेंगे कि :

(क) क्या यह तथ्य है कि सरकार ने यह घोषणा की थी कि उत्तरी बिहार के गन्ना उत्पादकों को, जो मिल के द्वार पर तथा बाहरी स्टेशनों पर गन्ना पहुंचाये, उन्हें १९४० से लेकर अप्रैल १९५२ तक गन्ने का एक ही मूल्य दिया जायगा ;

(ख) क्या यह तथ्य है कि उक्त अवधि में गन्ना उत्पादकों को दोनों स्थानों पर एक ही मूल्य दिया गया था ;

(ग) सरकार ने मिल के द्वारों पर और बाहरी स्टेशनों पर इस वर्ष भिन्न भिन्न मूल्य देने का निश्चय क्यों किया है ; और

(घ) क्या यह तथ्य है कि बिहार सरकार तीन आने प्रति मन चीनी उपकर के रूप में लेती है और एक आना प्रति मन सोसायटी को कमीशन के रूप में दिया जाता है अर्थात् गन्ना-उत्पादकों को केंद्रीय सरकार द्वारा लगाये गये उत्पादन शुल्क के अतिरिक्त सरकार को चार आने प्रति मन कर देना पड़ता है ?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**

(a) No.

(b) Yes.

(c) To cover transport charges incurred by factories in bringing cane from outstation purchasing centres, the minimum price of sugar-cane purchased at outstation rail centres has been fixed at As. -/2/- per maund lower than that fixed for gate cane. Until last season, a suitable allowance covering such expenditure used to be included in the controlled sugar price.

(d) Bihar Government are levying a cess of -/3/3 per maund on sugar-cane supplied to sugar factories, and a commission of 9 pies per maund is payable to the cooperative societies on cane purchased through them. Both these charges are paid by sugar factories and not the cane growers.

श्री विभूति मिश्र : अभी यह बतलाया गया कि बारह, तेरह साल तक गवर्नमेंट ने शुगरकेन की दो कीमत नहीं रखी इस साल क्या बात हो गई कि गवर्नमेंट ने दो कीमत रख दी ?

**Shri M. V. Krishnappa:** In the answer I have given, Sir, that up to the year 1951-52 we were not fixing the price. The State Governments were fixing the price. From 1951-52 and 1952-53, we fix the price. We allowed them a margin of 7 annas per md, which used to be included in the controlled price of sugar. This year we are not fixing the price of sugar; so we cannot include any surcharge.

श्री विभूति मिश्र : जब सरकार शुगरकेन की प्राइस फिक्स करती है तो क्या उनमें

सरकार किसानों के प्रतिनिधियों को कोई प्रतिनिधित्व देती है ?

**Shri M. V. Krishnappa:** Only after consulting the sugar mills, the sugar-cane growers and the various interests connected with sugar are the prices fixed.

**Shri Gopala Rao:** In view of the fact that the sugar-cane cess is being collected in order to develop sugar-cane cultivation, are the Government aware that these funds are never used for the development of sugar-cane cultivation?

**Shri M. V. Krishnappa:** They are meant for the development of the sugar-cane growing area and they are being so used. If the hon. Member gives me any specific instance, I shall look into it.

श्री विभूति मिश्र : इस बार सरकार ने जो गन्ने की कीमत मुकर्रर की है, तो क्या निर्णय करते समय गन्ने वालों के कोई प्रतिनिधि थे ?

**Shri M. V. Krishnappa:** There were the real representatives of the people, the M.Ps. and other persons.

**Mr. Deputy-Speaker:** M.Ps. are the real representatives of the people.

**Shri Sarangadhar Das:** May I know, Sir, if it is not a fact that the sugar-cane cess is taken into the general revenue and not kept as a separate fund for the development of the sugar-cane growing areas?

**Mr. Deputy-Speaker:** How does this arise?

**Shri M. V. Krishnappa:** This does not arise, Sir.

श्री विभूति मिश्र : नार्थ बिहार शगरकेन प्रोवस का क्या कोई रिप्रजेंटेटिव कीमत ठीक करने के समय मौजूद था ?

**Shri M. V. Krishnappa:** I can follow it. I am prepared to give him a list of members who are on the Committee.

#### EMPLOYMENT EXCHANGES

\*1208. **Shri Muniswamy:** (a) Will the Minister of Labour be pleased to state whether superior authorities go on periodical inspection of the Employment Exchanges in our country?

(b) Has it come to the notice of Government that there were any irregularities in the Employment Exchanges, causing delays in providing jobs to applicants?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) The implication in this question is not correct, however, if the hon. Member will bring specific instances to the notice of the Government, appropriate action will be taken.

**Shri Muniswamy:** May I know whether the applicants registered in 1951 have not been given any chance till now?

**Shri Abid Ali:** If there were no vacancies suitable for them they might not have got any.

**Shri Nambiar:** May I know whether there are any cases that for the last five years continuously certain applicants had not got any chance in spite of repeated reminders and renewals of their applications?

**Shri Abid Ali:** As I have already said, if there was no vacancy, the candidate may not get it for a period longer than five years.

**Shri N. Sreekantan Nair:** May I know whether the applications are expected to be renewed and whether that will bring in any undue hardship to the applicants?

**Shri Abid Ali:** They have to renew their applications every two months to remain on the live register without any hardship.

**Shri N. M. Lingam:** May I know, Sir, if the Shiva Rao Committee appointed to enquire into the working of the Exchanges have completed their labours?

**Shri Abid Ali:** No, Sir; it is too early to expect the completion of their labours.

**Shri S. V. Ramaswamy:** What is the percentage of persons getting jobs as compared with persons who are actually on the list?

**Shri Abid Ali:** About 30 per cent.

**Shri S. V. Ramaswamy:** What is the time taken?

**Mr. Deputy-Speaker:** It was already asked in another question. He is not able to say. It takes from two days to 5 years.